

Institutes of Technology (NITs) are autonomous institutes of national importance. These institutes are governed by their respective statutes and are thereby empowered to frame, revise curricula and syllabi for the courses of studies.

Recognition of schools

†4415. SHRI LAL SINH VADODIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government is seriously considering to make strict rules for recognition of schools by CBSE;
- (b) if so, whether Government has taken any steps in this regard, so far; and
- (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) to (c) The Central Board of Secondary Education (CBSE) is an exam conducting body and affiliates schools for the purpose of examination. One of the conditions for CBSE affiliation is that the school must be recognized by the State/UT Government as per provision of the Right to Education (RTE) Act. Recognition of schools is done under Rules made under Act by the States.

Transition issues related to granting degrees

4416. SHRI N. GOKULAKRISHNAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Indian Institutes of Management are facing transition issues related to granting degrees instead of diplomas;
- (b) whether it is also a fact that a section of students have demanded that they would be given diplomas as their convocation ceremony is scheduled for this year; and
- (c) whether Post Graduate Diploma in Management (PGDM) in IIM has more value than MBA degree of other institutions?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) and (b) The Indian Institutes of Management (IIMs) were awarding only Post Graduate Diploma to their students of post graduate programmes till previous years. After Indian Institutes of Management Act, 2017 has come into force with effect from 31st January, 2018, they have been empowered to grant degrees. The decision to grant degree/diploma is to be taken by

† Original notice of the question was received in Hindi.

respective IIMs. Accordingly, some IIMs have taken decision to grant Degree and some have decided to grant Diploma, whereas IIM Bangalore has given Diploma to some of the students, based on their request, and Degree to other students.

(c) The IIMs have created a high degree of reputation for themselves and any academic award including the Post Graduate Diploma awarded by them are recognized globally.

Salary account of VC, DU

4417. SHRI RAVI PRAKASH VERMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Vice Chancellor (VC) of the University of Delhi has not submitted a copy of his PAN card and Aadhaar Card to the University's Office during the last two years;

(b) whether the said VC has not drawn any salary during that period;

(c) whether the VC has not forgone the salary and his income is accruing every month;

(d) whether he has not paid any income tax on accrued income; and

(e) if so, what action the Ministry has taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (e) University of Delhi has reported that the Vice Chancellor (VC) has submitted copies of PAN card and Aadhaar Card to the University and he has opted to draw ₹ 1/- (one rupee only) per month as salary. The TDS from Employee's salary is deducted as per the relevant provisions of the Income Tax Act. It is pertinent to mention that the University of Delhi is a statutory autonomous body established by an Act of Parliament and governed by the Delhi University Act, 1922 and the Statutes and the Ordinances framed there under and the university is competent to take action in such administrative matters.

Floating of result of interview on social media

4418. SHRI NEERAJ SHEKHAR:

SHRI RAVI PRAKASH VERMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the interview for the post of Assistant Professor in Law Faculty, University of Delhi was conducted during 2017 and the result was declared after four months;